

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2000/4840/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Chandan Das,
District and Sessions Judge,
Tinsukia.

Dated Guwahati the 16th December, 2020.

Sub: **Permission to leave the station with official car.**

Ref:- Your letter No.DJT/4901/2020 Dated the 14.12.2020

Sir,

With reference to the above, I am directed to inform you that you have been allowed to leave the station to participate in Orientation Programme on wildlife issues, scheduled to be held on 19.12.2020, at Assam Administrative Staff College, Khanapara, Guwahati, with your official car, at your own cost, from the morning of 18.12.2020 till the morning of 21.12.2020. The next senior most Judicial officer at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo **NO.HC.VII-49/2000/4841/A**, dated 16.12.2020

Copy forwarded for information to:

- ✓ 1. The Project Manager, Gauhati High Court.


16/12/2020

JT.REGISTRAR (VIGILANCE)

Rdsr